

4. Uttarkashi
 5. Sultanpur
 6. Fatehpur
 7. Chamoli
 8. Jaunpur
 9. Tehri Garhwal
 10. Jalaun
 12. *West Bengal*
 1. Cooch Behar
 2. Darjeeling
 3. Maldah
 4. Bankura
 5. Jalpaiguri
 14. *Arunachal Pradesh*
 1. Kameng
 2. Suansari
 3. Siyang
 4. Tirap
 15. *Dadar and Nagar Haveli*
 16. *Mizoram*
 1. Aizawl
 2. Lunglei
 17. *Assam*
 1. Lakhimpur
 2. North Cachar
 18. *Karnataka*
 1. Bidar
- Modernisation programme for Ceramic Industry**

1051. SHRI B. C. PATTANAYAK: Will the Minister of INDUSTRY be pleased to state:

(a) whether there has a proposal under Government's consideration for the modernisation of some ceramic industry;

(b) if so, the name of Ceramic industry units of different parts of the country which have been identified to bring under the modernisation programme; and

(c) what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY

AND STEEL AND MINES (SHRI CHARANJIT CHANANA): (a) There is no such specific proposal under Government's consideration.

(b) and (c) Do not arise.

Import of cement

1052. SHRI VITHALBHAI MOTIRAM PATEL: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that there is a sizeable demand for continuing foreign exchange scheme for importing cement; and

(b) if so, whether Government propose to reconsider their decision to revive foreign exchange scheme to allow import of cement?

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA): (a) and (b) There was no scheme for import of cement against foreign exchange and hence the question of its revival does not arise. Prior to 28th February, 1982 import of cement was canalised through STC on Government account. With the announcement of the policy on partial de-control of cement, import of cement on Government account has been discontinued. Under the new policy of import of cement, the State Trading Corporation or any public sector agencies nominated by the State Governments/ Union Territories can import cement on behalf of actual users.

Revision of index numbers of wholesale prices

1053. SHRI R. MOHANARANGAM: Will the Minister of INDUSTRY be pleased to state:

(a) whether a 15-member working group for the revision of index numbers of wholesale prices in India has been set-up; and

(b) if so, what are the details of the membership and the terms of reference of this working group?